

IN THE INCOME TAX APPELLATE TRIBUNAL, SURAT BENCH, SURAT  
BEFORE SHRI PAWAN SINGH, JUDICIAL MEMBER AND  
DR. ARJUN LAL SAINI, ACCOUNTANT MEMBER

ITA No. 205/Srt/2022 (Assessment Year 2017-18)  
(Physical hearing)

Hasmukhbahi Somabhai Patel, At-Varkhad, PO-Varkhad, Ta.- Nandod, DI-Narmada-393145. <b>PAN No. CBPPP 9781 F</b>	Vs.	Principal Commissioner of Income Tax, Vadodara.
Appellant/ assessee		Respondent/ revenue

Assessee represented by	Shri Krutarth Desai, AR with Ms. Disha Kharod, CA
Department represented by	Shri Ritesh Mishra, CIT-DR
Date of hearing	03/02/2023
Date of pronouncement	03/02/2023

**Order under Section 254(1) of Income Tax Act**

**PER: Dr Arjun Lal Saini , Accountant Member :**

1. This appeal by the assessee is directed against the order of learned Principal Commissioner of Income Tax, Vadodara-1 (in short, the Id. Pr. CIT) dated 29/03/2022 for the Assessment year (AY) 2017-18.
2. The appeal came up for hearing on 03/02/2023, the learned Authorised Representative (Id. AR) of the assessee submits that as per instruction of assessee, he may be allowed to withdraw the present appeal unconditionally, with the liberty to file Writ Petition Before High Court, if so required. The learned Commissioner of Income Tax-Departmental Representative (Id. CIT-DR) for the revenue has no objection if the Id. AR of assessee is allowed to withdraw the appeal. Therefore, considering the submissions of both the parties, the Id. AR of the

assessee is allowed to withdraw the present appeal. Consequently, the appeal filed by the assessee is dismissed as withdrawn

3. In the result, this appeal of assessee is dismissed as withdrawn.

Order pronounced in the open court on 03<sup>rd</sup> February, 2023 at the time of hearing.

**Sd/-**  
**(PAWAN SINGH)**  
**JUDICIAL MEMBER**  
Surat, Dated: 03/02/2023

*\*Ranjan*

Copy to:

1. Assessee –
2. Revenue -
3. CIT(A)
4. CIT
5. DR
6. Guard File

**Sd/-**  
**(Dr. ARJUN LAL SAINI)**  
**ACCOUNTANT MEMBER**

By order

// TRUE COPY //

Sr. Private Secretary, ITAT, Surat